

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 14

C.A.(CAA)/270(MB)2022 IN C.P.(CAA)/42(MB)2024

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **05.07.2024**

NAME OF THE PARTIES: **CUELINKS TECHNOLOGY PRIVATE LIMITED**

Section 230-232 of the Companies Act, 2013

ORDER

Adv. Hemant Sethi a/w Tanya Sethi present for the Applicant.

The Authorized Representative for the RD Office seeks time to file supplementary Report. List this matter on Board on **19.07.2024**.

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PRABHAT KUMAR
MEMBER (TECHNICAL)

Rehan Shaikh

-sd-

JUSTICE V.G. BISHT
MEMBER (JUDICIAL)